

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

**ITEM NO.15
I.A. No.28 of 2020
In Cont. Appln. No.01 of 2020
In TP No.26/GB/2016
[C.P.No.80 of 2000]**

Coram:

**Hon'ble Shri Deep Chandra Joshi, Member (J): Hearing through
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference**

**ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2023**

In the matter of:

Pravir Kumar Roy
... Applicant/ Respondent No.2 in Original Company Petition
Versus
M/s. Bogidhola Tea & Trading Co. Pvt. Ltd. and others
... Respondents

Section/Rule: Under Rule 11 of NCLT Rules, 2016

<u>S. NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>EPRESENTATION</u>	<u>SIGNATURE</u>
1.	NONE	-	Applicants	Present in Video
2.	NONE	-	Respondents	Conference

ORDER

Date of Order: 19.01.2023

This matter is taken up through Video Conferencing. When the matter is called on, no one is present either on behalf of the Applicant or the Respondents. The matter is adjourned.

2. **List the case along with the other related matters on 24.02.2023.**

Sd/-

**(Prasanta Kumar Mohanty)
Member (Technical)
/D-19.01.2023/**

Sd/-

**(Deep Chandra Joshi)
Member (Judicial)**